

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, JAIPUR

श्री विजय पाल रॉव, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI VIJAY PAL RAO, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 588/JP/2018
निर्धारण वर्ष/Assessment Year : 1989-90.

M/s. Radiant Silk Mills Pvt. Ltd., C/o Shah Surendra & Associates 208, Anukampa II, M.I. Road, Jaipur.	बनाम Vs.	The ACIT, Circle-5, Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No. AAACR 8253 M		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : None
राजस्व की ओर से / Revenue by : Shri Rajendra Jha (JCIT)

सुनवाई की तारीख / Date of Hearing : 06.08.2018
घोषणा की तारीख / Date of Pronouncement : 07/08/2018.

आदेश / ORDER

PER VIJAY PAL RAO, J.M.

This appeal by the assessee is directed against the order dated 18TH December, 2017 of Id. CIT (A), Bikaner for the assessment year 1989-90. None has appeared on behalf of the assessee when this appeal was called for hearing despite the fact that notice of hearing was received by the Id. A/R of the assessee by hand nor any request for adjournment has been filed. Accordingly, we are satisfied that the assessee is not interested in prosecution of the present appeal. In these circumstances, following the decision of Delhi Bench of ITAT in the case of CIT vs. Multiplan India (P) Ltd., (1991) 38 ITD 320 and also on the judgment of the Hon'ble

M.P. High Court in the case of Estate of Late Tukhoji Rao Holkar vs. CWT (1997) 223 ITR 480 (MP), we dismiss the appeal of the assessee for want of prosecution.

2. In the result, appeal of the assessee is dismissed.

Order pronounced in the open court on 07/08/2018.

Sd/-

(विक्रम सिंह यादव)
(VIKRAM SINGH YADAV)
लेखा सदस्य / Accountant Member
जयपुर / Jaipur

Sd/-

(विजय पाल राँव)
(VIJAY PAL RAO)
न्यायिक सदस्य / Judicial Member

दिनांक / Dated:- 07/08/2018.

das/

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- M/s. Radiant Silk Mills Pvt. Ltd., Jaipur.
2. प्रत्यर्थी / The Respondent- The ACIT, Circle-5, Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur
6. गार्ड फाईल / Guard File {ITA No. 588/JP/2018}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar